

दिल्ली नगर निगम के लिए वित्तीय सहायता की सिफारिश करने के लिए नियुक्त आयोग की सिफारिश

461. श्री विजय कुमार मल्होत्रा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली नगर निगम की वित्तीय सहायता की उपलब्धता पर विचार करने के लिए नियुक्त मोरारका आयोग की किन सिफारिशों को सरकार ने स्वीकार किया था; और

(ख) शेष सिफारिशें स्वीकार न करने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी ?

Severance of India's link with the non-aligned news pool

462. SHRI M. N. GOVINDAN NAIR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether India's link with the non-aligned news pool has been severed following the Posts and Telegraphs Department's discontinuance of international telex services to Samachar;

(b) if so, what are the details thereof and the reasons for the discontinuance;

(c) whether Government propose to restart the news pool service solving the problem; and

(d) if not, the reasons therefor ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) to (d). Do not arise.

Abolition of Commission for S.C. and S.T.

463. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether almost all the Members of Parliament from Scheduled Castes and Tribes irrespective of their party affiliations have voiced in the Parliament and also given a signed representation to him against the abolition of the existing Commission for Scheduled Castes and Scheduled Tribes and the amalgamation of this Commission with the proposed Civil Rights Commission which would undoubtedly destroy the basic structure and the fundamental objective of the Commission for Scheduled Castes and Scheduled Tribes;

(b) whether he has taken this into consideration; and

(c) if so, whether the Commission for Scheduled Castes and Scheduled Tribes is being retained without effecting any change whatsoever ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : (a) to (c). A decision, in principal, to set up a Civil Rights Commission has been taken by the Government to ensure that the minorities, scheduled castes, scheduled tribes and other backward classes do not suffer from discrimination or in-equality. Some suggestions and representations have been received from Hon'ble Members of Parliament and other representatives of SC & ST's. All these would be duly considered by the Government before arriving at a final decision.

दिल्ली में प्रति दिन चलने वाली दिल्ली परिवहन निगम और प्राइवेट बसों की संख्या

464. श्री युवराज :
श्री श्रीम प्रकाश त्यागी :

क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस समय दिल्ली परिवहन निगम और निजी चालकों द्वारा यात्रियों के लिए प्रतिदिन बसें चलाई जा रही हैं और यदि हां, तो दिल्ली परिवहन निगम और निजी बसों की संख्या क्रमशः कितनी है;